primarily a slum clearance scheme, the Government have on reconsideration, decided to leave the question of its further implementation to the concerned agencies as part of their normal activities.

(b) to (d) The allottees of plots were required to hand over vacant possession of one-room tenements within one year. The Municipal Corporation of Delhi has so far taken over possession of 45 tenements. There are still 800 tenements the vacant possession of which is yet to be taken. The Municipal Corporation of Delhi is taking appropriate steps in the matter.

उत्तर प्रदेश में बाढ़

1241. **श्री कलराज मिश्र :** क्या **सिंचाई** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर प्रदेश की बाढ़ के बारे में जानकारी है, जिससे राज्य के पूर्वी क्षेत्रों में भारी हानि पहुंची है ;

(ख) यदि हां, तो मृतकों, मकानों के गिरने तथा खड़ी फसल को हुई हानि के बारे में ब्यौरा क्या है ; और

(ग) वर्षा तथा बाढ़ के आने से पूर्व रोक थाम करने के लिए किये गये उपायों का ब्यौरा क्या है ?

†[**Floods in U.P.**

1241. SHRI KALRAJ MISHRA: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government are aware of the floods in Uttar Pradesh which have caused heavy loss in the eastern regions of the States;

(b) If so, what are the details of loss in terms of human life, house collapses and standing crops; and

(c) what are the details of the preventive measures taken before the start of the rains and the floods?]

सिंचाई मंत्री (श्री केदार पाण्डे) : (क) से (ग) राज्य सरकार द्वारा दी गई सूचना के अनुसार उत्तर प्रदेश में हाल की बाढ़ों से 31 जिले प्रभावित हुए हैं क्षति का ब्यौरा निम्न प्रकार है :—

प्रभावित गांवों की संख्या	10673
प्रभावित जन संख्या	57 लाख
प्रभावित कुल क्षेत्र (हेक्टेयर)	11.47 लाख
प्रभावित फसलों का क्षेत्र (हे०)	5.7 लाख
क्षतिग्रस्त मकानों की संख्या	1.28.273
मृत व्यक्तियों की संख्या	222
मृत पशुओं की संख्या	573

जिला/राज्य स्तर के अधिकारियों को बांधों सहित बाढ़-नियंत्रण वर्क्स का निरीक्षण करने के निदेश दिए गए थे ताकि इस बात को सुनिश्चित किया जा सके कि वे ठीक-ठीक हैं और बाढ़ मौसम के प्रारम्भ होने से पहले सभी निकास नालियों को ठीक ढंग से सफाई की जा सके। प्रभावकारी ढंग से बाढ़ का मुकाबला करने और बाढ़-सहायता पहुंचाने के लिए अपेक्षित अन्य आपातकालीन उपायों के लिए भी अनुदेश दिए गए थे। राज्य में बाढ़ की स्थिति का सामना करने के लिए किए गए प्रबन्धधों के पुनरीक्षण के लिए उत्तर प्रदेश के मुख्य सचिव की अध्यक्षता में 7 जून, 1980 को एक उच्च स्तरीय बैठक भी हुई थी।

†[THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) to (c) As reported by the State Government, 31 districts are affected by the recent floods in Uttar Pradesh. The details of the losses are as follows:—

Villages affected . .	10673
Population affected . .	57 lakhs
Total area affected (ha)	11·47 lakhs

†[ ] English translation.

Cropped area affected (ha.)	5·7	lakhs
Houses damaged	1,28,273	
Loss of lives	222	
Head of cattle lost	573	

Officers of the District|State levels were directed to inspect flood control works including dams to ensure that they are in proper shape and all drains properly cleaned before the onset of flood season. Instructions were also given for other emergency measures required for flood fighting and for providing flood relief in an effective manner. A high-level meeting, under the chairmanship of Chief Secretary, Uttar Pradesh, was also convened on 7th June, 1980 to review the arrangements made to face the flood situation in the State].

मैसर्स मोहन मीकिन्स द्वारा उत्पादित मादक पदार्थ

1242. **श्री हुक्मदेव नारायण यादव:** क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान तथा जनवरी से जून, 1980 तक मैसर्स मोहन मीकिन्स द्वारा विभिन्न प्रकार के मादक पदार्थों का कुल कितना उत्पादन किया गया तथा उन्होंने कितनी मात्रा को रद्दी घोषित किया तथा कितनी मात्रा कर मुक्त की गई ;

(ख) प्रति लिटर उत्पादन लागत कितनी थी तथा उस पर कितना कर लगा तथा उसका विक्रय मूल्य बाजार में कितना था ; और

(ग) इस अवधि के दौरान कितनी मात्रा को कर–मुक्त किया गया तथा किस आधार पर ?

†[Alcoholic items produced by M|s. Mohan Meakens

1242. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total production of various types of alcoholic items by Messers Mohan Meakens during the last three years and from January to June, 1980 and the quantity of the same declared waste by them together with quantity that was exempted from tax;

(b) the cost of production per litre and the tax thereon and its sale price in the market; and

(c) the quantity exempted from tax during the said period and the basis on which the tax was exempted?]

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री वीरेन्द्र पाटिल) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर प्रस्तुत की जायेगी ।

†[THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) The information is being collected and will be laid on the Table of the House].

Control on Public Sector Units

1243. SHRI R. R. MORARKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the nature of supervision and control exercised by his Ministry on the working of public sector units under it;

(b) whether his Ministry gets monthly or quarterly performonce reports from these units;

(c) whether it is the practice to prepare the budget for each of the

†[ ] English translation.